

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) CP(IB) 66 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2020

Name of the Company:

Polysquare LLP
V/s
Dash Paper Plast Pvt Ltd

Section:

9 IBC

ORDER

Learned Counsel Dr. Kamlesh Vaidankar appeared for the Operational Creditor.

Affidavit of proof of service is not filed, hence, the matter stands adjourned.

List the matter on 10.12.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 16th day of October 2020.